

IN THE HIGH COURT OF JHARKHAND AT RANCHI

(Criminal Miscellaneous Jurisdiction)

A. B. A. No. 1305 of 2020

Babujan Ansari
... .. Petitioner
Versus
The State of Jharkhand Opp. Party

CORAM :HON'BLE MR. JUSTICE KAILASH PRASAD DEO
(Through – Video Conferencing)

.....
For the Petitioner(s) : Mr. Vijay Kumar Roy, Advocate.
For the State : Mr. Santosh Shukla, Additional Public Prosecutor
.....

05 / 11.09.2020. Perused the report submitted by the Superintendent of Police,
Giridih.

It appears that the accused and the petitioner namely, Babujan Ansari have been arrested by the police. The petitioner, Babujan Ansari has been arrested by the police on 27.07.2020 and Mobin Ansari @ Mobin Ahmad has been arrested by the police on 26.07.2020.

Accordingly, the instant anticipatory bail application stands disposed of.

Let the name of Mr. Santosh Shukla, Additional Public Prosecutor be reflected in the cause-list in place of Mr. Pramod Kumar Choudhary, Additional Public Prosecutor.

(Kailash Prasad Deo, J.)